

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: Permission to certain Judicial Officers proposed by Hon'ble eCommittee, Supreme Court of India to participate in the evaluation process for new master Trainers from the State of Andhra Pradesh to be conducted on 23.10.2024 and 24.10.2024 – Accorded - Regarding

READ: Letter Roc.No.97/2022-CPS, dated 14.10.2024 from the Registrar (IT-cum-CPC).

ORDER ROC.NO.800/2024-B.SPL. DATED:17.10.2024

Having considered the letter of the Registrar (IT-cum-CPC), the High Court has made the following Order:

The following Judicial Officers are permitted to participate in evaluation process for new master Trainers from the State of Andhra Pradesh and are directed to appear before the Delhi Neutral Evaluation Team to be conducted on 23.10.2024 through virtual mode.

Sl. No.	Name and Designation of the Officer
1.	Ms. S.Prathima, Principal Civil Judge (Junior Division), Kadiri, Ananthapuramu District, who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.
2.	Sri G.Karthik, III Additional Civil Judge (Junior Division)-cum-III Additional Metropolitan Magistrate, Visakhapatnam
3.	Ms. V.Navyashri, IV Additional Civil Judge (Junior Division), Guntur, who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.
4.	Ms. I.Swathi, Additional Civil Judge (Junior Division), Chilakaluripeta, Guntur District.
5.	Smt. M.Venkata Vahini, Special Judicial Magistrate of First Class (Mobile Court) for trial of cases under PCR Act-cum-IV Additional Civil Judge (Junior Division), Machilipatnam, Krishna District, who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.
6.	Sri K.Guru Aravind, Civil Judge (Junior Division), Vayalpadu, Chittoor District.
7.	Smt. G.Devika, V Additional Judicial Magistrate of First Class, Nellore, who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.
8.	Smt. Mohideen Zamruth Begum Kamaludeen, I Additional Civil Judge (Junior Division), Srikakulam.



9.	Sri Venuthurumalli Raghunath, I Additional Civil Judge (Junior Division), Eluru, West Godavari District, who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.
10.	Sri Pokala Venkata Naga Ranjit Kumar, I Additional Civil Judge (Junior Division), Tanuku, West Godavari District.
11.	Sri Ande Venkata Nagaraju, II Additional Civil Judge (Junior Division), Tanuku, West Godavari District who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.
12.	Sri J.Sujin Kumar, Judicial Magistrate of First Class, Special Mobile Court, Ananthapuramu.
13.	Sri Y.Gopala Krishna, I Additional Civil Judge (Senior Division), Guntur.
14.	Ms. Mahathi, Civil Judge (Junior Division), Vinukonda, Guntur District.

The following Judicial Officers are permitted to participate in evaluation process for new master Trainers from the State of Andhra Pradesh and are directed to appear before the Delhi Neutral Evaluation Team to be conducted on 24.10.2024 through virtual mode.

Sl. No.	Name and Designation of the Officer
1.	Ms. Atluri Sindhura, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Tiruvur, Krishna District.
2.	Sri P.Divakar, Additional Civil Judge (Senior Division), Kurnool.
3.	Sri Abdul Rahman Shaik, Civil Judge (Junior Division), Koilakuntla, Kurnool District.
4.	Sri S.Anil Kumar, Principal Civil Judge (Junior Division), Sullurpet, Nellore District, who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.
5.	Sri S.Madhusudhan Rao, Principal Civil Judge (Junior Division), Narsipatnam, Visakhapatnam District.
6.	Smt. Swathi Bhavani Potla, Principal Civil Judge (Junior Division), Yelamanchili, Visakhapatnam District, who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.
7.	Sri Srinivasa Kalyan, Principal Civil Judge (Junior Division), Macherla, Guntur District.
8.	Sri Lanka Gopinath, Civil Judge (Junior Division), Avanigadda, Krishna District who will be under Practical Training from 21.10.2024 to 16.11.2024 as per Proceedings vide Roc.No.562/2022, B.Spl., dated 01.10.2024.

The timings of evaluation process will be intimated by the Registrar (IT-cum-CPC), High Court of Andhra Pradesh.


REGISTRAR (VIGILANCE)

To

1. All the officers concerned.
2. The Registrar General, High Court of Andhra Pradesh (for information).
3. The Registrar (IT-cum-CPC), High Court of Andhra Pradesh (with a request to take necessary action)
4. The Principal District and Sessions Judges, Ananthapuramu, Chittoor, Guntur, Krishna at Machilipatnam, Kurnool, Nellore, Srikakulam, Visakhapatnam, West Godavari at Eluru.
5. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.